

In view of the notification of Hon'ble High Court of Andhra Pradesh vide ROC.No.192/SO/2020, dt.08-04-2020, the following notice is hereby issued:

Office of X Additional District Judge,
Gurazala. Dt.12-05-2020.

NOTICE

Notice is hereby issued that the Judgment in A.S.No.25/2018 will be pronounced on this day i.e., 12-05-2020.

// B.O.C //

Sd/- M.Yedukondalu,
I/c.Superintendent
X ADJ Court, Gurazala.

To

1. Sri A.Srinivasa Rao, Advocate for Appellant (Cell No: 9849031191)
2. Smt.B.Gnana Sundari, Advocate for R.1, R.2 (Cell No: 9441451875)
3. Sri K.V.Nagarjuna, Advocate for R.3 (Cell No: 9966109194)
4. Notice Board, Bar Association, Gurazala.
5. Notice Board, X ADJ Court, Gurazala.